

49

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 23/(MAH)/2013

CORAM:

Present:

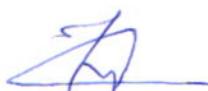
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Mr. Rajan Shivnath Puri  
V/s.  
M/s. Crimplon Yarns Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
19	Rumit A. Mehta	Advocate for Respondents	R. A. M. L
	Jayesh Puri	Advocate for Petitioner	

ORDER

CP 23/ 397-398 /NCLT/MB/MAH/2013

At request of the Respondent side, time for filing reply to the additional Affidavit filed by the other side is accepted for three weeks hereof and rejoinder, if any, within three weeks thereof.

List this matter on 6.11.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)